

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2018 AT 10.30 AM

	PRESENT: SHRI Ch. MO	 HD SHARIEF TARIQ, MEMBER - J	 UDICIAL
APPLICATION NUMBER		: CA/41/2017 IN	
PETITION NUMBER		: TCP/205/ (IB)/2017	
NAME OF THE PETITIONER(S)		: BRASHER BOOT COMPANY LTD	
NAME OF THE RESPONDENT(S)		: FORWARD SHOES INDIA PVT LTD	
UNDER SECTION		: 433 (e)(f)	
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	•	REPRESENTATION BY WHOM	
	THR EYMMBAK KAGUNAN	counselfos R243	M
2.	Kavitha Surana	Resolution Professimal	Yangha.
3.	T.K. Bhaskar Sheuti Kushram Sheoctha Valudeu	Counsel for Operational creditor	Chut

ORDER

Ms. Kavitha Surana, RP in person present. Mr. T.K. Bhaskar, Counsel for Operational Creditor present. Both the parties submitted the arguments. **Reserved for order.**

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)